

Release of Relief Fund

2615. **SHRIMATI RENUKA CHOWDHURY:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the fund sanctioned by the National Relief Committee for heavy rains and floods in October, 1995, have not yet been released;

(b) if so, the reasons therefor; and

(c) the steps taken for early release of the fund?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) Funds aggregating Rs. 104.00 crores approved by the National Calamity Relief Committee as assistance from the National Fund for Calamity Relief to the six States of Andhra Pradesh, Arunachal Pradesh, Bihar, Meghalaya, Rajasthan and West Bengal in the wake of floods of September-October, 1995 have been released on 23rd August, 1996.

(b) and (c) Do not arise.

Poor performance by Delhi Students in CBSE Examination

2616. **SHRI RAJNATH SINGH:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the students of Government and Government-aided schools in Delhi performed very poorly in the Class 10th and 12th examinations in 1996;

(b) if so, the reasons therefor; and

(c) what steps will be taken to improve the performance of such students in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

(b) The Government of National Capital Territory of Delhi have intimated the majority of the students ad-

mitted to Govt. and Govt. aided schools come from very poor socio-economic background and very high percentage of them are first generation learners. This primarily contributes to poor results.

(c) The Govt. of National Capital Territory of Delhi have stated that an action plan has been initiated with the involvement of the district heads and all education officers, and involving those principles who have shown good performance over the years. Under this special classes for bridging the gaps and also strengthening the basics of the students coupled with examination-oriented education is being taken up from this year.

Development of Forest-Based Industries in Assam

2617. **SHRI PARAG CHALIHA:** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the schemes and annual allocations made by the Centre for the development of forests and forest-related industries in Assam during the preceding three years;

(b) whether there are any proposals still pending sanction; and

(c) if so, the details thereof and the time by which these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) The details of the schemes and annual allocations made by the Centre for the development of forests in Assam during the preceding three years is at statement. (see below) There is no centrally sponsored scheme for development of forest related industries in Assam.

(b) No proposals are pending for sanction during the current year 1996-97.

(c) Does not arise.